

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: The Jeypore Sugar Company Limited Date of Commencement of Liquidation: 01-07-2022; List of Stakeholders as on Date: 17-11-2023; Name of IP: S Hari Karthik; Process Number: 1; Last 5 digit of registration number: 14009

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				42730737				NA
3	Secured financial creditors	6	5715062542	6	5715062542				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	906	244882200	906	244882200				<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	147	61546601	147	61546601				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	179091806	5	179091806				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	43649434	3	30481973		13167461		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)			4530	45345280				<a href="#">Annexure 9</a>
Total		1067	6244232583	5597	6319141139	0	13167461	0	